

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 20.02.2020

NOTICE

Take notice that the following matters adjourned on 06.02.2020 will be listed in the Court of Chairperson as indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, Goa Vs. CCI &Ors.	06.02.2020	04.03.2020
2.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	06.02.2020	04.03.2020
3.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	06.02.2020	04.03.2020
4.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited Vs. Competition commission of india & Anr.	06.02.2020	04.03.2020

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By Order

-sd/-
Registrar